

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Special Bench)**

**Item No.-510**  
(IB)-580(PB)/2017  
CA/1142/2018

**IN THE MATTER OF:**

Duane Park Pvt. Ltd.

**.....Applicant**

**Vs.**

Zynke Exports Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 7 of (IBC) Liq.

**Order delivered on 05.02.2024**

**CORAM:**

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :  
For the Liquidator : Mr. Rishabh Jain, Adv.

**ORDER**

**CA/1142/2018:-**

At the request of the Ld. Counsel for the Applicant, two weeks time is granted to upload the pleadings on the e-portal of the Tribunal. List this application on **18.03.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MANNI SANKARIAH SHANMUGA SUNDARAM)**  
**MEMBER (J)**